

F.No. 01(03)/Roster/CESTAT/2025  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.06.2025

**ORDER NO. 123 of 2025**

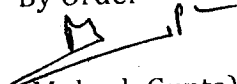
Hon'ble President is pleased to partially modify the roster order no. 106 of 2025 for **CESTAT, Allahabad** from **14.07.2025** to **18.07.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 14.07.2025 to 18.07.2025	Mr. Sanjiv Srivastava, Hon'ble Member (Technical) and Mr. Angad Prasad, Hon'ble Member (Judicial)	Customs, Excise and Service Tax Divison Bench matters.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Mukesh Gupta)  
Deputy Registrar

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Deputy Registrar